

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE,
JAMMU**

ORDER

In compliance to the Order No. 390 dated 30.09.2020 of the Hon'ble High Court and to prevent the spread of COVID-19 cases in the Courts located in District Jammu, it is hereby notified that:

1. The work in Courts located in District Jammu shall continue to be governed in terms of Circular No. 06/RG dated 11.07.2020 read with Order No. 183 dated 16.08.2020 of the Hon'ble High Court.
2. All Judicial Officers posted at District Jammu shall conduct hearing of urgent cases only through virtual mode from their respective office chambers or official residences.
3. The contact details, i.e., mobile numbers and emails of Judicial Officers are available at <https://districts.ecourts.gov.in/jammu/judges> and contact details of their respective ministerial staff are available at: <https://districts.ecourts.gov.in/sites/default/files/Details%20of%20court%20staff.pdf>
The ministerial staff shall respond to the lawyers and litigants effectively during court hours, and there shall be proper monitoring of the same by the concerned Judicial Officer. The co-operation of the Ld. Members of Bar is highly solicited.
4. The entry of lawyers and litigants in the Courts located at District Jammu shall remain restricted. The Advocates shall cause their appearance through virtual mode from their residences/offices.
5. The staff (ministerial and class-IV) of all courts shall attend their respective offices on rotational basis which should not be more than 50% strength of staff. The roster shall be maintained by all Courts.

6. Instructions with respect to the fresh urgent cases at District Headquarter, Jammu:

I. Following District & Sessions Judges are nominated for taking up fresh bail/remand at District & Sessions Judges level and other urgent Civil/Criminal matters w.e.f. 01.10.2020 to 10.10.2020 through virtual mode:

(a) Sh. Yashpaul Kotwal, 1st Addl. District & Sessions Judge, Jammu:
From 01.10.2020 to 04.10.2020

(b) Sh. Tahir Khurshid Raina, Addl. District & Sessions Judge, Jammu:
From 05.10.2020 to 07.10.2020

(c) Sh. V.S. Bhou, 2nd Addl. District & Sessions Judge, Jammu:
From 08.10.2020 to 10.10.2020

II. Following Judicial Officers are nominated for taking up fresh urgent civil matters as w.e.f. 01.10.2020 to 10.10.2020 through virtual mode:

(a) From 01.10.2020 to 04.10.2020:
Sub Judge Jurisdiction: Sh. Pawan Sharma, Sub Judge, Jammu
Munsiff Jurisdiction: Ms. Rajni Bhagat, 3rd Addl. Munsiff, Jammu

(b) From 05.10.2020 to 07.10.2020:
Sub Judge Jurisdiction: Ms. Rajni Sharma, Excise Magistrate, Jammu
Munsiff Jurisdiction: Sh. Jeewan Kumar, 2nd Addl. Munsiff, Jammu

(c) From 08.10.2020 to 10.10.2020:
Sub Judge Jurisdiction: Sh. O.P. Bhagat, Municipal Magistrate, Jammu
Munsiff Jurisdiction: Ms. Preet Simran, Munsiff, Jammu

- III. In respect of remand matters, the concerned Judicial Magistrates shall deal with fresh remand matters as per existing roster already notified by Chief Judicial Magistrate, Jammu.
- IV. Following Judicial Officers are nominated for taking up fresh urgent criminal matters w.e.f. 01.10.2020 to 10.10.2020 through virtual mode:
- (a) Sh. Deepak Sethi, Chief Judicial Magistrate, Jammu:
From 01.10.2020 to 04.10.2020
- (b) Ms. Shabnam Sheikh, Forest Magistrate/1st Addl. Munsiff, Jammu:
From 05.10.2020 to 07.10.2020
- (c) Sh. Surjeet Singh Bali, Sub Judge/Spl. Mobile Magistrate, Jammu:
From 08.10.2020 to 10.10.2020
- V. Sh. Slahuddin Ahmed, Addl. Mobile Magistrate (Traffic), Jammu shall deal with urgent matters with respect to the release of seized vehicles under M.V. Act through virtual mode.
7. This order shall remain in force till 10.10.2020, subject to further directions of the Hon'ble High Court.

No.: 9(C)/PDSJJ
Dated: 30.09.2020

(Sanjeev Gupta)
Principal District & Sessions Judge,
Jammu

Copy to:

1. Registrar General, High Court of J&K at Jammu for information.
2. Principal Secretary to Hon'ble The Chief Justice, High Court of J&K at Jammu, for kind information of Her Lordship.
3. Secretary to Hon'ble Mr. Justice Rajesh Bindal, Administrative Judge for District Jammu for information of His Lordship.
4. All Judicial Officers of District Jammu for their information and for circulation to their staff.
5. Secretary, Bar Association, Jammu
6. Public Prosecutor, Jammu
7. System Officer, E-Courts, Jammu for uploading on the website
8. Office File

Principal District & Sessions Judge,
Jammu